GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:1284
ANSWERED ON:05.03.2013
COAL MINING
Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai;Ray Shri Rudramadhab

Will the Minister of COAL be pleased to state:

- (a) whether the Government has extended the date for receipt of application for allotment of coal blocks to Public Sector Undertakings (PSUs), State PSUs and other Government companies for specific end use and coal mining;
- (b) if so, the details thereof and the reasons therefor;
- (c) the details of coal blocks coverage area, location and basic infrastructure status of exploration, sequence of coal seams, quality of coal and estimated reserves, etc. of such coal mining; and
- (d) the details of the steps taken by the Government for compliance of the relevant rules/norms by the various allottees?

Answer

MINISTER OF STATE FOR COAL (SHRI PRATIK PRAKASHBAPU PATIL)

- (a) & (b) :Yes, Sir. The Government has extended the date of receipt of application for allotment of coal blocks from Government Companies/Corporations till 08.02.2013 from 30.01.2013 considering the requests of State Government of Mizoram, Chhattisgarh Mineral Development Corporation Ltd., Punjab State Industrial Development Corporation Ltd., Rajasthan Rajya Vidyut Utpadan Nigam Ltd.
- (c): The details of 17 coal blocks (14 for Power and 3 for Mining) earmarked for allocation to Government Companies/Corporation are available on the website of Ministry of Coal (http://coal.nic.in) dated 31.12.2012.
- (d) :The 'Auction by Competitive Bidding of Coal Mine Rules, 2012' as amended in December 2012 contain detailed terms and conditions including provisions relating to production and utilization of coal.